

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule).

**SHRI P. P. CHAUDHARY (PALI):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**HON. CHAIRPERSON :** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**SHRI P. P. CHAUDHARY :** Sir, I introduce the Bill.